

THE DEPUTY CHAIRMAN : Please allow Mr. Ravi to speak. Do you think only you have the right to speak in the House and the Members on the other side have no right to speak? This is not fair. Please. (Interruptions) You should give opportunity to the other Members also to speak. You have your viewpoint. (Interruptions) Please keep quiet. Let him say whatever he wants to say. You are creating a rumpus here. He is trying to explain his viewpoint. He has the right. One has to listen to each other's viewpoint. I have to listen to his point of order and deal with it. It is not proper that only what you want should be done and the others cannot have their say. Please. You are sitting in a big House. I do not want to give a sermon again. Please. I am to saying anything. (Interruptions) Mr. Bommai, Please sit down. Mr. Ravi, what is your point of order? (Interruptions)

श्री जनार्दन यादव : प्रधान मंत्री को यहां पर बुला लीजिए। . . (व्यवधान) . . .

उपसभापति : बंठ जाइए। . . . (व्यवधान) . . .

श्री जनार्दन यादव : प्रधान मंत्री का जाएं, समय क्यों बरबाद कर रहे हैं ?

SHRI VAYALAR RAVI : Madam, my point of order is this. There are, specifically, two issues involved here. One is that the hon. Members want the Prime Minister to be present here. I am not questioning their right. But my point, Madam, is very simple. Has a Member of this House—whether he is a Minister or not—the right to speak in the House or not? This is one thing. Secondly, whether he, as the Minister of Commerce, the right to speak or not? I say this because the Ministry of Commerce has also been referred to in the report. Further, some of the Members who spoke also referred to the Commerce Ministry. Therefore, as the Commerce Minister, has Mr. Pranab Mukherjee the right to speak and clarify the position or not? This is my point.

SHRI SOMAPPA R. BOMMAI : No. (Interruptions)

SHRI S. JAIPAL REDDY : Madam, on a point of order. (Interruptions)

श्री सिकन्दर इस्त : सदर साहिब, अंगरेजक मंडर को यह बताना पड़ेगा कि, क्लैरिफिकेशन्स डिबेट्स में होती है ? क्या बिजनेस है हाऊस के सामने ? बिजनेस सिर्फ इतना है कि बतुर्वेदी साहब के बयान के बाद क्लैरिफिकेशन्स के लिए आपने पूरे हाऊस को एमोज कर रखा है। क्लैरिफिकेशन्स का बिज-

सला चल रहा है, उसमें कोई नई बात नहीं हो सकती है। बस इतनी बात है और कुछ नहीं है।

श्री स्कन्दर बख्त : - صدر صاحب -
 آنر ایبل ممبر کو یہ بتانا پڑے گا کہ کلیری فیکیشنس
 ڈیبٹس میں ہوتی ہے۔ کیا بزنس ہے
 ہاؤس کے سامنے۔ بزنس صرف اتنا
 ہے کہ چیرویدی صاحب کے بیان کے
 کلیری فیکیشنس کے لئے آپ نے پورے
 ہاؤس کو اینگیج کر رکھا ہے کلیری فیکیشنس
 کا سلسلہ چل رہا ہے۔ اس میں کوئی
 نئی بات نہیں ہو سکتی ہے۔ اس اتنی
 بات ہے اور کچھ نہیں۔

उपसभापति : बैठिए।

श्री नरेश यादव (बिहार) : इसमें सिर्फ वाणिज्य मंत्रालय ही नहीं, खाद्य मंत्रालय, वित्त मंत्रालय . . . (व्यवधान) . . . और अनेक मंत्रालय शामिल हैं, इसलिए प्रधान मंत्री जवाब देंगे। . . . (व्यवधान)

SHRI S. JAIPAL REDDY : Madam . . .

THE DEPUTY CHAIRMAN : I will allow you . . . (Interruptions) . . .

SHRI GURUDAS DAS GUPTA : Madam, it is three o'clock now. According to the Supplementary List of Business the hon. Finance Minister has to lay revised paragraphs of the Action Taken Report on the Table . . . (Interruptions) . . .

THE DEPUTY CHAIRMAN : He can lay it on the Table.

PAPERS LAID ON THE TABLE—Contd.

Revised Paragraph of the Action Table Report

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH) : Madam, I beg to lay on the Table a copy each (in English and Hindi) of the Revised Paragraphs of the Action Taken Report on the Report of the Joint Parliamentary Committee to enquire into irregularities in securities and banking transactions. . . (Interruptions) . . .